

S.No.8

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
07-05-2024 AT 10:30 AM**

**CP(IB) No.299/7/HDB/2018**

**AND**

**IA(IBC) 966/2024 in CP(IB) No.299/7/HDB/2018**

u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

Punjab National Bank

(erstwhile Oriental Bank of Commerce)

**...Financial Creditor**

**AND**

NCS Sugars Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**

**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(IBC) 966/2024**

Learned Counsel Mr Y Suryanarayana, for applicant present through Video Conference.

This being an urgent application to list IA at the earliest under e-filing No 1545/2024 which is stated to be in order and for certain interim reliefs. Considering the urgency this **urgency application is allowed**. Let the IA under e-filing No 1545/2024 be listed if it is in order. It can be listed at the earliest.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**